

MR. DEPUTY CHAIRMAN: Nothing is going on record. ...*(Interruptions)*... Please sit down. ...*(Interruptions)*... Please take your seat, Mr. Vaiko.

DR. SUBRAMANIAN SWAMY: Therefore, I would say that this Bill is something which we need to protect ourselves. Thank you.

MESSAGE FROM LOK SABHA — *Contd*

The Personal Data Protection Bill, 2019

SECRETARY-GENERAL: I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha.

"I am directed to inform you that Lok Sabha, at its sitting held on Wednesday, the 11th December, 2019, adopted the enclosed motion in regard to the Personal Data Protection Bill, 2019.

2. I am to request that the concurrence of Rajya Sabha in the said motion, and also the names of the Members of Rajya Sabha appointed to the Joint Committee, may be communicated to this House.

MOTION

"That the Bill to provide for protection of the privacy of individuals relating to their personal data, specify the flow and usage of personal data, create a relationship of trust between persons and entities processing the personal data, protect the rights of individuals whose personal data are processed, to create a framework for organisational and technical measures in processing of data, laying down norms for social media intermediary, cross-border transfer, accountability of entities processing personal data, remedies for unauthorised and harmful processing and to establish a Data Protection Authority of India for the said purposes and for matters connected therewith or incidental thereto be referred to a Joint Committee of the Houses consisting of the following 20 Members from this House, namely:-

1. Smt. Meenakshi Lekhi
2. Shri P.P. Chaudhary

3. Shri S.S. Ahluwalia
4. Shri Tejasvi Surya
5. Shri Ajay Bhatt
6. Col. Rajyavardhan Singh Rathore
7. Shri Sanjay Jaiswal
8. Dr. Kiritbhai Solanki
9. Shri Arvind Dharmapuri
10. Dr. Heena Gavit
11. Shri Uday Pratap Singh
12. Shri Rajiv Ranjan Singh
13. Shri Gaurav Gogoi
14. Ms. S. Jothi Mani
15. Prof. Saugata Roy
16. Smt. Kanimozhi
17. Shri P.V. Midhun Reddy
18. Dr. Shrikant Eknath Shinde
19. Shri Bhartruhari Mahtab
20. Shri Ritesh Pandey

and 10 Members from the Rajya Sabha;

that in order to constitute a sitting of the Joint Committee the quorum shall be one-third of the total number of Members of the Joint Committee;

that the Committee shall make a report to the House by the first day of the last week of the Budget Session, 2020;

that in other respects the Rules of Procedure of this House relating to Parliamentary Committee shall apply with such variations and modifications as the Speaker may make;

that this House recommends to Rajya Sabha that Rajya Sabha do join the said Joint Committee and communicate to this House the names of the Members to be appointed by Rajya Sabha to the Joint Committee; and

that the Speaker shall appoint one of the Members of the Committee to be its Chairperson" .

The above motion was adopted by Lok Sabha at its sitting held on Wednesday, the 11th December, 2019."

GOVERNMENT BILL

The Citizenship Amendment (Bill), 2019 - *Contd.*

SHRI RONALD SAPA TLAU (Mizoram): Sir, in a way, I am happy to participate in this debate on this contentious Bill. Firstly, I am happy because the Government has made two changes in this Bill as compared to the previous proposal. One is that they have exempted the tribal areas as well as the ILP States. Further, I would like to remind the Government that the Chakma people, Buddhist Chakmas from Bangladesh did not come to India or the North-East as refugees. Let me make this very clear. They came because of the construction of Kaptai Dam in the sixties. Over a lakh of them came to North East, half of them settled in Mizoram and the rest settled in Arunachal Pradesh. Please take note of it.

Sir, I smell something fishy here, something sinister because you are talking about protecting the minorities of all these religions, including the Christians whereas you see a lot of religious hate crimes in the last few years. According to a Reuters report, there were 63 cow vigilante attacks from the year 2014 to 2017 in which 28 innocent victims lost lives and 124 of them were seriously injured. Sir, India ranks 15th in the world in terms of dangers for the Christians. It is up from 31st position four years ago. Church burnt down or pastors beaten up on an average ten times a week in the last four years. Hence, India has become home for Christian persecutions as well as other minorities' persecution. Now, you are introducing a Bill to protect the Christians and other communities. I am glad in a way and have mixed feelings because I want to be ensured that you are really serious about this